

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-509
(IB)-879(PB)/2022

IN THE MATTER OF:

IDBI Bank Limited

Vs.

Sanjiv Agarwal

.....Applicant

.....Respondent

SECTION

U/s 95(1) of (IBC)

Order delivered on 13.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsel for the RP is present and submitted that they have filed their report under Section 99 of the IBC. However, the same is not listed today. In view of this, list this matter on **15.07.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**